

(2024) 07 AP CK 0023

Andhra Pradesh High Court - Amaravati

Case No: Arbitration Application No: 24 Of 2021

A. Giridhar

APPELLANT

Vs

M/s Srirama City Union Finance
Limited And Others

RESPONDENT

Date of Decision: July 20, 2024

Hon'ble Judges: Dhiraj Singh Thakur, CJ

Bench: Single Bench

Advocate: Jitendra Kanyalur, Maheswara Rao Kuncheam

Final Decision: Dismissed

Judgement

Dhiraj Singh Thakur, CJ

Learned counsel for the applicant seeks permission of this Court to withdraw the present application.

Accordingly, this arbitration application is dismissed as withdrawn. There shall be no order as to costs.

Consequently, connected miscellaneous applications, if any, shall stand closed.